CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL WEST ZONAL BENCH: AHMEDABAD 2nd FLOOR,BAHUMALI BHAVAN ASARWA,Nr.GIRDHAR NAGAR BRIDGE,GIRDHAR NAGAR,AHMEDABAD-380016

(Daily Court Proceeding Report) DATE: 05/04/2023

S.No.	Appeal No.	Application No.	Appellant/Respondent	Action	Next Hearing date	Type of Next Listing
1	E/10639/2013- EX[DB]	E/MISC/10271/2022	Indian Oil Corporation Ltd Vs. Vadodara-i	Adj	21/04/2023	MISC (OTHERS) MATTERS
2	E/10218/2013- EX[DB]		Lyka Labs Ltd Vs. Surat-ii	Adj	26/04/2023	REGULAR MATTERS
3	E/10957/2013- EX[DB]		Arcelor Mittal Nippon Steel India Limited Vs. Vadodara-i	Reserved	05/04/2023	PRONOUNCEMENT MATTERS
4	E/11858/2013- EX[DB]		Reckon Diagnostics P Ltd Vs. Vadodara-i	Adj	02/05/2023	REGULAR MATTERS
5	E/12027/2013- EX[DB]		Arcelor Mittal Nippon Steel India Limited Vs. Surat-i	Adj	18/04/2023	REGULAR MATTERS
6	E/12090/2013- EX[DB]	E/CROSS/12576/2013	Surat-ii Vs. Shree Dinesh Mills Ltd	Adj	29/05/2023	REGULAR MATTERS
7	E/13358/2013- EX[DB]		Hiran Orgochem Ltd Vs. Surat-ii	Adj	29/05/2023	REGULAR MATTERS
8	E/13428/2013- EX[DB]		Rajkot Vs. Sanghi Industries Ltd	SineDie	11/11/1111	REGULAR MATTERS
9	E/10049/2017- EX[DB]		PGP GLASS PRIVATE LIMITED Vs. BHARUCH	Reserved	05/06/2023	PRONOUNCEMENT MATTERS
10	E/10655/2019- EX[DB]		PGP GLASS PRIVATE LIMITED Vs. SURAT-I	Reserved	05/06/2023	PRONOUNCEMENT MATTERS
11	E/12101/2019- EX[DB]		PGP GLASS PRIVATE LIMITED Vs. SURAT-I	Reserved	05/06/2023	PRONOUNCEMENT MATTERS
12	E/10594/2020- EX[DB]		PGP GLASS PRIVATE LIMITED Vs. SURAT-I	Reserved	05/06/2023	PRONOUNCEMENT MATTERS
13	E/10598/2020- EX[DB]		PGP GLASS PRIVATE LIMITED Vs. SURAT-I	Reserved	05/06/2023	PRONOUNCEMENT MATTERS

Assistant Registrar (CESTAT-Ahmedabad)

^{*}NOTICE: The above mentioned proceedings are subject to correction, if any discrepancy brought to the notice of registry.